

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM NO. 130
(IB)-1574(PB)/2019

IN THE MATTER OF:

Krishan Kant Kukreti	Applicant/petitioner
Vs.		
M/s. Educomp Raffles Higher Education Ltd.	Respondent

Order under Section 9 of IBC, 2016

Order delivered on 01.10.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the applicant	Mr. Pran Malik, Adv.
For the respondent	Ms. Neha Mathen, Adv.

ORDER

For order see, CP. No. (IB)-1272(PB)/2019.

01.10.2019.
Ritu Sharma